

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 44474/2025

[Arising out of impugned final judgment and order dated 12-12-2024 in DBCWP No. 18771/2024 passed by the High Court of Judicature for Rajasthan at Jaipur]

THE STATE OF RAJASTHAN & ORS.

Petitioner(s)

VERSUS

BHAGCHAND SHARMA & ORS.

Respondent(s)

IA No. 231830/2025 - CONDONATION OF DELAY IN FILING

IA No. 231833/2025 - EXEMPTION FROM FILING O.T.

WITH

Diary No(s). 28653/2025 (XV)

Date : 17-10-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) :

Mr. Shiv Mangal Sharma, A.A.G.

Mr. Amogh Bansal, Adv.

Ms. Nidhi Jaswal, AOR

For Respondent(s) :

UPON hearing the counsel, the Court made the following
O R D E R

Tag with SLP(C) No.9563/2024.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR